

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 26-11-2025 To 26-11-2025~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	4141/2025	MAHENDRA THACKER Mobile:9836331088 Email:ADVSBMUKHERJEE@GMAIL.COM	MRINMAY NANDY	17-12-2025	RESPONDENT DIST NOT FOUND
2	CO	4147/2025	NABA KUMAR DAS AND ANR. Mobile:9836932624 Email:JB9970@GMAIL.COM	JAYDIP BASU	17-12-2025	REQUIRED STAMP SUFFICIENT STAMP
3	CO	4153/2025	SARASWATI DAS Mobile:9830598453 Email:WORKPRIYANKAR@GMAIL.COM	PRIYANKAR BASU MALLICK	17-12-2025	PETITIONER DISTRICT NOT FOUND
4	CO	4156/2025	ALOK KUMAR MUKHERJEE @ ALOK KUMAR MUKHERJEE Mobile:9007277493 Email:ADVOCATEDEBASISHKAR@GMAIL.COM	DEBASIS KAR	17-12-2025	CASE NUMBER DOES NOT MATCH
5	CO	4157/2025	ALOK KUMAR MUKHERJEE @ ALOK KUMAR MUKHERJEE Mobile:9007277493 Email:ADVOCATEDEBASISHKAR@GMAIL.COM	DEBASIS KAR	17-12-2025	CASE NUMBER DOES NOT MATCH
6	COLRT	3/2025	ABDUL RAHIM GAZI Mobile:8981837017	ANIMESH PAUL	17-12-2025	REQUIRED STAMP SUFFICIENT STAMP
7	CPAN	1947/2025	IBNUL KHAYER Mobile:8777581065 Email:SWARNALISAHA11@GMAIL.COM	SWARNALI SAHA	17-12-2025	REQUIRED RESPONDENT STATE NAME
8	CRM (A)	4078/2025	SOHEL SK @ SAHEL SK Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	17-12-2025	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE (C.M.C NO. 4998/2025...DT.20/11/2025)
9	CRM (A)	4082/2025	SUKCHAND SK @ SAHAJAMAL SK Mobile:9775667272 Email:ADVANISURHC@GMAIL.COM	ANISUR RAHMAN	17-12-2025	1) ... TRIAL COURT REJECTION DETAILS NOT MENTIONED PROPERLY AT PARAGRAPH ONE OF ORDER DATED 11-11-2025 (CMC NO)... 2) ... CLERK SIGN. AT AFFIDAVIT IS MISSING
10	CRM (A)	4087/2025	SUSMITA BOSE BAG @ SUSMITA BAG @ SUMI BAG Mobile:9830286703	NANDADULAL BANDYOPADHYAY	17-12-2025	MENTION P.S. CASE DETAILS IN PRAYER PARA

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			Email:NDBADV1963@GMAIL.COM			
11	CRM (A)	4095/2025	SUPRIYA HALDER Mobile:9830983869 Email:NOORTAJ1989HAMMED@GMAIL.COM	NOORTAJ AHAMMED MALLICK	17-12-2025	DECLARATION OF LD ADVOCATE IS REQUIRED IN 1ST PARA AS P.S. DATE WRONGLY MENTIONED IN IMPUGNED ORDER IN CRL MISC. CASE 1403/2025
12	CRM (A)	4096/2025	SK SURAJ @ MD IJAD Mobile:6295622563 Email:DIPAMLAW2022@GMAIL.COM	DIPAM MOZUMDER	17-12-2025	1) REMOVE CRPC SECTION FROM 1ST PARA 2) ATTACH SELF ATTESTED COPY OF ID CARD OF THE DEPONENT, DULY COUNTER ATTESTED BY COMMISSIONER OF AFFIDAVIT, WITH TH PETITION
13	CRM(M)	2375/2025	MOHANLAL BISWAS Mobile:9748214133 Email:ADVSHRUTIMUKHOPADHYAY@GMAIL.COM	SHRUTI MUKHOPADHYAY	17-12-2025	1) DEFACTO COMPLAINANT / V.G. RELATIVE IDENTITY HAS BEEN DISCLOSED PREVIOUS OBJECTION NOT COMPLIED
14	CRM(M)	2520/2025	NAREN GHOSH Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	17-12-2025	TRIAL COURT REJECTION DATE MISMATCH, VG ID DISCLOSED
15	CRM(M)	2560/2025	MAHIBULLA SARDAR @ MINTU Mobile:9831169312 Email:SUMANTAADV@GMAIL.COM	SUMANTA CHAKRABORTY	17-12-2025	1) CRM(DB) 1634/2022, CRM(DB) 2735/2022, CRM(DB) 3888/2022 CASE TYPE WRONGLY MENTIONED IN 1ST PARA 2) ORDER DATE OF CRM(DB) 4527/2022 IN 1ST PARA NEED TO BE CHANGED AS PER ORDER DATED 24/1/2023
16	CRM(M)	2561/2025	SAHABUDDIN SK @ KHAPA Mobile:7003873327 Email:PRIYANKARSHANKU92@GMAIL.COM	PRIYANKAR GANGULY	17-12-2025	ATTACH ORDER COPY OF CRM(M) 1256/2025
17	CRM(M)	2562/2025	JITU MURMU Mobile:8017093620 Email:AKRAMW762@GMAIL.COM	MD. WASIM AKRAM	17-12-2025	1) AS PER STATEMENT IN DEPOSITION OF THE FATHER OF V.G. DATED 25/7/24, PRESENT PETITIONER AND ANOTHER ACCUSED ARE RELATIVE OF V.G.. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE IDENTITY OF PETITIONER AND HIS RELATIVE AND OTHER ACCUSED WHO IS RELATIVE OF V.G. ... 2) V.G. MOTHER NAME HAS BEEN DISCLOSED
18	CRM(M)	2566/2025	MD. JALIL Mobile:8777375982 Email:MAIL.RSENGUPTA356@GMAIL.COM	RAJDEEP SENGUPTA	17-12-2025	MENTION SESS. CASE NO IN 1ST PARA AS PER CERTIFIED COPY OF LD TRIAL COURT
19	CRM(M)	2568/2025	SANDIP MISHRA @ SANDEEP MISHRA Mobile:9874283668 Email:SAHJAHAN002@GMAIL.COM	SK SAHJAHAN ALI	17-12-2025	MENTION CASE YEAR OF ST 346/2025 CASE IN 1ST PAGE AND PRAYER PARA
20	CRM(M)	2569/2025	THE STATE OF WEST BENGAL	DEBASISH ROY	17-12-2025	MENTION CRL. MISC. CASE NO. IN 2ND PAGE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:9831136629			
21	CRM(M)	2580/2025	OSMAN GANI SK @ USMAN GONI SK AND ANR. Mobile:9874078799 Email:AVIKGHOSH167@GMAIL.COM	AVIK GHOSH	17-12-2025	MENTION 2ND HONBLE HIGH COURT CASE NO OF THE PETITIONER NO 2 IN 1ST PARA
22	CRM(M)	2581/2025	DULAL SK. @ DULAL SEKH Mobile:9674047488 Email:AMRIN.ADV@GMAIL.COM	AMRIN KHATOON	17-12-2025	G.R. CASE YEAR WRONGLY MENTIONED THROUGH OUT THE PETITION
23	CRM(R)	160/2025	MANNA YADAV Mobile:7001596553 Email:OINDRILASINHA5@GMAIL.COM	OINDRILA SINHA	17-12-2025	AS PER COMPLAINT LETTER, PETITIONER IS THE NEIGHBOUR OF THE VICTIM GIRL. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE THE PETITIONER AND HIS RELATIVES IDENTITY
24	CRM(R)	162/2025	XXXXXXXXX Mobile:9681526663 Email:SANTANUMAJI3@GMAIL.COM	SANTANU MAJI	17-12-2025	CLARIFICATION NEEDED FROM LD ADVOCATE AS ALTHOUGH IDENTITY OF ACCUSED IS BEING HIDDEN IN CAUSE TITLE AREA BUT IT IS STILL VISIBLE IN ANNEXURES AND CERTIFIED COPY
25	CRR	5125/2025	M/S EDEN INFRAPROJECTS PVT. LTD AND OTHERS Mobile:9830385057 Email:ADV.AMITABHA.G@GMAIL.COM	AMITABHA GHOSH	17-12-2025	COMMISSIONER STAMP AND SIGN ARE MISSING IN THE COMPETENCY
26	WPA	26898/2025	DWIJEN KUMAR SEAL Mobile:9874199686 Email:OINDRILADAS1925@GMAIL.COM	PRABIR CHATTERJEE	17-12-2025	THE HONBLE CHEIF JUSTICE NAME SPELLED WRONG.
27	WPA	27027/2025	KRISHNA ROY Mobile:9874283668 Email:SAHJAHAN002@GMAIL.COM	SK. SAHJAHAN ALI	17-12-2025	PITITIONER NAME WRONG IN CAUSE TITLE AND IN AFFIDAVIT, ALSO DOES NOT TALLLY WITH SIGNATURE
28	WPA	27031/2025	KAKALI DAS Mobile:9123046377 Email:ADVOCATESAHELI04@GMAIL.COM	SAHELI HEMBRAM	17-12-2025	PITITIONER NAME MISMATCH IN AFFIDAVIT.
29	WPA	27050/2025	SANCHARI CHATTERJEE Mobile:9836280836 Email:RAMADVHC99@GMAIL.COM	RAMA HALDER	17-12-2025	SUB. CAT. CODE WRONG
30	WPA	27059/2025	THE GREEN VIEW AND ORS. Mobile:8777633270 Email:DEKAKALPANABOSE@GMAIL.COM	KALPANA BOSE	17-12-2025	PETITIONER SIGNATURE MISSING IN PRAYER PAGE
31	WPA	27101/2025	ANIMA RAY @ ANIMA RANI Mobile:9123333752 Email:NIRUPAMDUTTA86@GMAIL.COM	NIRUPAM DUTTA	17-12-2025	POINTS OF LAW PAGE MISSING,PETITIONER DISTRICT MISSING

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32	WPA	27135/2025	SABITA KUNWAR ALSO KNOWN AS SABITA DEVI Mobile:9831541266 Email:PRASADRB4@GMAIL.COM	R.B. PRASAD	17-12-2025	RERSPONDENT 1,3,4 DISTRICT WRONG
33	WPA	27156/2025	ECC ENGINEERING PRIVATE LIMITED Mobile:7003997104 Email:ADV.SREEJOYEE001@GMAIL.COM	SREEJOYEE BOSE	17-12-2025	COURT NO WRONG
34	WPA	27177/2025	SARAJU GHOSH Mobile:8016446080 Email:SUDIPTASUJAYASAHA@GMAIL.COM	SUDIPTA PRAMANIK	17-12-2025	POINTS OF LAW PAGE MISSING
35	WPA	27185/2025	CHHABI BASU Mobile:7980142773 Email:SARTHAKMONAL2021@GMAIL.COM	SARTHAK MONDAL	17-12-2025	LOGO MISSING,VOKA ACCEPTANCE MISSING
36	WPLRT	201/2025	MD. ABUL AKHER AND ORS. Mobile:9883214049 Email:SARWARJAHANMOU@GMAIL.COM	MD. ASHRAFUL HUQ	17-12-2025	PHOTOCOPY OF THE CERTIFIED COPY IS MISSING AT BOTH COPY

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